

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA NO. 51/2015
IN
CP NO. 14/59/2015
RT No.59/Chd/Pb/2016**

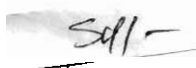
Ashish Chopra ...Petitioner

Versus.

M/s Anant Tools Pvt. Ltd. & Ors. ...Respondents

Present:- Mr.Anil Chopra, Managing Director, in person for petitioner.
Mr. Anuj Chopra, Director, in person for respondents.

Mr. Anil Chopra states that he is father of Mr. Ashish Chopra petitioner. There is a request received in writing from Mr. Rajinder Mahajan, Advocate for the petitioner for adjournment on the ground that he has undergone eye surgery on 27.06.2017 and the counsel for respondents was also informed. The matter be now listed for arguments on 17.07.2017.


(Justice R.P. Nagrath)
Member (Judicial)

June 29, 2017
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